

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: Madhya Gujarat Vij Company Ltd  
V/s  
CMA George Samuel IRP For Jason Dekor Pvt Ltd &  
Anr

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Mr. Anal Shah, advocate, appeared on behalf of the Applicant.

Mr. Raju Kothari, advocate, appeared on behalf of the Respondent.

The matter is adjourned for further hearing.

List the matter on 08.06.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 1st day of June, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**